How to apply license for Airport/Seaport?

Step 1: Refer to How to apply for license/registration manual on https://foscos.fssai.gov.in/

Step 2: Click on License/Registration and Apply for License/Registration on the yellow Menu box.

| - | on Reference No. ication Reference No. | through Ap | ication for Registration beco p. Remain updated with FSS d 'Food Safety Connect' App below QR | Al news. |
|--|---|---|--|------------------------------------|
| Enter Capit 57640 Submit | cha Code | | | |
| Apply License/Registration Fee: Rs.100 to 7500 per | Modification of License and Registration Fee: 8.1000 for License 8.1000 for Registration | C Renewals Fee is same as of new License and Registration. Can be applied as early as 180 | Food Consumer Grievance | E File Express Annual Return |

Step 3: Click on Apply for License/Registration on the blue Box.



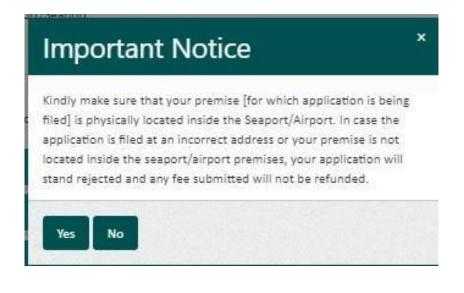
Step 4: Select the Airport /seaport and Read the Note before proceeding.



Step 5: Read the Group Heads of Kind of Business and select the appropriate Kind of Business. Under Trade/retail and food services group head there are different Kind of businesses as below:

| | Home About FoSCoS FSSAI User Manual Login-Businesses Login-Auth | oritie |
|----------------------------|--|--------|
| Select Kind of Busines | ; | |
| NoteIf Your Airpo | Name of Airport/Seaport Chennai Airport | |
| Trade/Retail Food Services | ich as storing, wholesaling, retailing, distributing, transporting, food vending agencies, supplying, marketing etc. | |
| | Storage (Except Controlled Atmosphere and Cold) | • |
| | Storage (Cold / Refrigerated) | • |
| | Storage (Controlled Atmosphere + Cold) | • |
| | Wholesaler | • |
| | Retailer | • |
| | Distributor | 0 |
| | | |

Step 6: Read the notice carefully and proceed further.



Step 7: Fill in all the mandatory fields as shown in Form B. Please fill the communication details with caution as all the communication made by the authority will be done to the mentioned contact details viz Mobile No. or Email Id etc. Fill GST/PAN/CIN in the relevant fields as applicable to your firm/company.

View Eligibility

| After assessment of kind | d of Business(s) selected | d and inputs provided | d, you are eligible for: | | | | |
|-----------------------------|------------------------------|------------------------|-----------------------------|---------------------------------|----------------|-----------------|------------|
| S.No | Kind of Business | Kind of Business | | | | | |
| 1 | Airport/Seaport - Sto | orage (Cold / Refriger | ated) | | | Airport/Seaport | |
| | | | Click here to apply for Air | port/Seaport for all businesses | | | |
| 💄 Premises Detail | 🖨 Product S | ielection | Communication Det | tails | Required Docur | ment | ₹ Payments |
| Name of Compan | y/Organization* | AIRPOPRT | | | | | |
| Address of Premises for whi | ich license is being applied | I | | | | | |
| Addre | 255 * | ADDRESS | | State | | Delhi | ٣ |
| Distri | ict * | South East | ٣ | Pincode * | | 112255 | |
| Premises Li GST No. | | Delhi Airport | • | | | | |
| PAN No. | (If any) | | | | | | |
| CIN No. | (If any) | | | | | | |
| | | | Save & Next | Cancel | | | |

Γ

Required Document

| Application Reference No. 40220316102744391 Premises Address: sjkhcjkcs, CIVIL LINES, Central, Delhi, 654654 | Company Name: DBDJKK | | |
|---|----------------------|---|--|
| Kind of Business | License Category | Eligibility | |
| Trade/Retail - Storage (Except Controlled Atmosphere and Cold) | Airport/Seaport | Storage (Except Controlled Atmosphere and Cold) | |

View all FSSAI standardized Products Clubbing of variants of products

| Storage (Except Control | olled Atmosphere and Cold) | 0 |
|-------------------------|----------------------------|---|
| Previous | Save & Next | |

| Sign Up Details | | | × |
|--------------------------|---|--------------------|----------|
| ign op Details | | | |
| Applicant Details | | | |
| Applicant Name * | | | |
| Primary Contact Detail | | | |
| Email • | | Mobile No. * | |
| Belongs To * | Please Select 🗸 | | |
| Secondary Contact Detail | | | |
| Email | | Mobile No. | |
| Belongs To | Please Select 🗸 | | |
| Login Credential | | | |
| Login Id • | 40220316102744391 | | |
| Password * | | Confirm Password * | |
| | 441597 | Θ | |
| | Enter Captcha * | | |
| NOTE :- | | | |
| | our login ID until license is generated. Once license generated, the license nur characters and should be alphanumeric with at least one uppercase character | | Activa |
| | Subm | it | Go to Se |

Step 8: Upload the relevant set of documents.

| | Premises Detail | Product Selection | 🗘 Communic | cation Details | | | Required Document | ₹ Payments |
|---------------|---|--|---|--|---|--------------------------------------|--|----------------|
| Prent | ises Address: ADDRESS, South East, Delhi, | 112255 | | e | Company Name: AIRPOPRT | | | |
| Kind (| of Business | | | Lice | ise Category | | Eligibility | |
| Airpo | rt/Seaport - Storage (Cold / Refrigerated) | | | Airp | ort/Scaport | | Storage (Cold / Refrigerated) | |
| No. | Document Description | | Su | ubmission Type | Upload Do | cument(s) (Max File Size | 2MB, Type:pdf.jpeg.jpg.png) View Manda | döry Documents |
| | List of Directors/Partners/Proprietor/E | executive Members of Society/Trust with full address and cont | fact details M | landatory | | Choose File No file chosen Upload | | |
| | Photo I.D and address proof issued by | Government authority of Proprietor/Partner/Director(s)/Aut | horised Signatory. M | landatory | Choose F Upload | ie No file chosen | | |
| | Proof of possession of premises. (Sale | deed/Rent agreement/Electricity bill, etc.) | 74 | landatory | Choose F Upload | e No file chosen | | |
| | Partnership Deed/Self Declaration for i | Proprietorship/Memorandum & Articles of Association towar | ds the constitution of the firm | landatory | Choose F Upload | ie No file chosen | | |
| | Form IX: Nomination of Persons by a C here to Download in English Click her | Company alongwith the Board Resolution(Not required in case re to Download in Hindi | e of Proprietorship firm). Click | Mandatory Not applicable | Choose F Upload | ie No file chosen | | |
| | Proof of Expected Annual Turnover(sci | if attested) | м | landatory | Choose F Upload | ie] No file chosen | | |
| ther | Document | | | | | | | |
| | Document Description | | | Upload | Document(s) (Max File Size:2 | MB, Type:pdf,jpeg,jpg,pr | g) View Mandetory Documenta | |
| | Select | | | | e File No file chosen | | | |
| • • • • • • • | We have food safety plan to ensure that an Jur facility shall comply with the general hyg We shall abide with all conditions of Licens spected capacity of the business is to the bi- will be responsible for Permissions/No Obje | all provisions of FSS Act.2006 and Rules, Regulations made the traces of food monitoring in form antidy the requirements of F glene and sanitary requirements as monitored in the Schedul est of my knowledge. I/We will modify our Leense as and wh ection Centificates from other Govt, bodies wherever requires ormation and particulars furnished here by me are true and o | FISS Act 2006 and Rules and Regulation le 4 of the FISS (Licensing and Registra en our eligibility in the mentioned or) 1 unrect to the best of my knowledge. | ns made there ation of Food B Iteria for Licen | under. usinesses) Regulations, 2011. | | | |

Step 9: Pay the fee with available modes and apply.

Product Selection

Ommunication Details

Premises Address: ADDRESS, South East, Delhi, 112255

Company Name: AIRPOPRT

| Kind of Business | License Category | Eligibility |
|---|------------------|-------------------------------|
| Airport/Seaport - Storage (Cold / Refrigerated) | Airport/Seaport | Storage (Cold / Refrigerated) |

Total Amount: Rs. 15000

◎ PayUBiz ◎ PayGov ◎ CitrusPay

Preview Application

Previous

Step 10: After completing the payment, a receipt will be generated with a 17-digit reference number which can be used for future reference.

Application Receipt

| | Receipt | |
|--------------------------------|---|------------------|
| Reference No : | 42002041047488075 | Date : 04-02-202 |
| Name of Company/Organization : | AIRPOPRT | |
| Premises Address : | ADDRESS, South East, Delhi-112255 | |
| Kind of Business : | Storage (Cold / Refrigerated) | |
| Category of License : | Airport/Seaport[Delhi] [New License] | |
| Fee Paid : | Rs 15000 (2 Year(s)) | |
| | ver telephone for License/Registration. Queries relating to Lice mplaints may be reported at helpdesk - 1800110100 and licensi View/Print License Application Print Cancel | |

Step 11: User can track the status of application through the Homepage i.e. https://foscos.fssai.gov.in/

| AUTHORITY OF INDIA Ministry of Health and Family Welfam, Government of India Food Safety Com | Coos pliance System Home About FoSCoS FSSAI User Manual Login-Businesses Login-Authoriti Last Date: 31st Marc |
|--|--|
| Standardized Food Products | Eligibility of your food business |
| View all FSSAI Standardized Products Clubbing of variants of products | View all Eligibility Criteria Details |
| Track Application | How to Apply O Application Processing |
| Enter Application Reference No. | Filling Application for Registration becomes easier through App. Remain updated with FSSAI news. |
| Enter Application Reference No. | To download 'Food Safety Connect' App,Scan the below QR |
| Enter Captcha Code | DEIOW UK |
| Enter Captcha Code | |
| 597705 | |
| Submit | |